

ORISSA HIGH COURT**FILING REPORT AS ON :26/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/9357/2025	NARESH MUNDA VS STATE OF ODISHA	SUREDRA MOHANTY VS	SASON /263 /2024 () //	AOR20220001301C202500013
2	D-BLAPL/9359/2025	KAILASH SINGH VS STATE OF ODISHA	ANITA DASH VS	BIRMITRAPUR /43 /2019 () //	AOR20220000223C202500006
3	D-BLAPL/9362/2025	A. AJAN RAO VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	MOHANA /188 /2024 () //	
4	D-BLAPL/9367/2025	NIHAR RANJAN BEHERA VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /232 /2025 () //	AOR20220001390C202500018
5	D-BLAPL/9370/2025	ARJUN SOREN @ ARJUN CHARAN SOREN VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /68 /2025 () //	
6	D-BLAPL/9371/2025	PRAKASH RANJAN SETHY VS STATE OF ODISHA	ABHIMANYU KHATUA VS	BHUBAN /409 /2023 () //	
7	D-BLAPL/9378/2025	MADAN @ KRUPASINDHU PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /503 /2024 () //	AOD20240000364C202500045
8	D-BLAPL/9379/2025	RAGHUNATH HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	//0 () //	
9	D-BLAPL/9381/2025	SARASWATI KHILAR VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /501 /2024 () //	
10	D-BLAPL/9384/2025	SIBA PRASAD JENA VS STATE OF ODISHA	SK. ZAFARULLA VS	BALIAPAL /136 /2019 () //	
11	D-BLAPL/9385/2025	KAILASH MALLIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	DASPALLA /45 /2025 () //	AOD20240000012C202500060

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12	D-BLAPL/9386/2025	RAJAT KUMAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /603 /2024 () //	AOD20240000364C202500046
13	D-BLAPL/9388/2025	RUPESH SAHU VS STATE OF ODISHA	BRAJA KISHORE PANDA VS	JONK /214 /2024 () //	
14	D-BLAPL/9394/2025	LAXMAN NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /101 /2024 () //	
15	D-BLAPL/9397/2025	TRILOCHAN SAMANTARAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHOUDWAR /63 /2025 () //	
16	D-BLAPL/9398/2025	OMPRAKASH RAJBHAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 () //	
17	D-BLAPL/9403/2025	LAXMAN BISWAL @ LITU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KEONJHAR TOWN /3 /2025 () //	
18	D-BLAPL/9406/2025	SANTOSH BADASETH @ TUMUKA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /167 /2022 () //	
19	D-BLAPL/9408/2025	SANTOSH BADASETH @ TUNKU VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /168 /2022 () //	
20	D-BLAPL/9417/2025	SHYAMA @ SHYAM SUNDAR GARTIA @ GADATIYAS @ PRASHANT PASAYAT VS STATE OF ODISHA	DR. ASHOK K. PASAYAT VS	PAIKMAL /194 /2019 () //	AOR20250000161C202500007
21	D-BLAPL/9418/2025	SK. JAMIL VS STATE OF ODISHA	BIRANCHI NARAYAN RAY VS	SAHID NAGAR P.S. /59 /2020 () //	
22	D-BLAPL/9424/2025	ACHYUTANANDA BEHERA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	MANIABANDHA /30 /2025 () //	AOD20240000742C202500008
23	D-BLAPL/9429/2025	BIBHISAN BHUE @ BIBHISHAN	KIRTAN DANG	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/9432/2025	TAPAN KUMAR JENA	RAKESH BEHERA	BRAHMANITARANG /343 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/9433/2025	SUBHAKANTA JENA	RAKESH BEHERA	ANGUL TOWN /166 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/9437/2025	RAJAT KUMAR MAHANTA	PARTHA SARATHI DAS	KEONJHAR SADAR /367 /2024	AOD20240000364C202500047
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/9440/2025	NARAYANA MOHANTY @ NARAYAN JENA	AKSHAYA KUMAR SAHOO	NAYAPALLI P.S. /275 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/9443/2025	KARNA NAYAK @ KARAN NAYAK	JYOTIRMAYA SAHOO	ADVA /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/9452/2025	KIRAN SAHOO	BHARAT BHUSAN ROUSTRAY	JHIRPANI P.S. /108 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/9453/2025	CHIKU @ MANOJ KUMAR BEHERA	RABI NARAYAN MOHANTY	BRAHMANITARANG /284 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/9455/2025	CHIKU @ MANOJ KUMAR BEHERA	RABI NARAYAN MOHANTY	RAGHUNATHPALI /567 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/9456/2025	VICKY @ DINESH BEHERA	BHARAT BHUSAN ROUSTRAY	ANGUL TOWN /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/9458/2025	CHIKU @ MANOJ KUMAR BEHERA	RABI NARAYAN MOHANTY	RAGHUNATHPALI /570 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/9464/2025	SAHIL PATRA @ TUNA	AMITAV TRIPATHY	NAYAGARH /67 /2025	
		VS	VS	()	

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35	D-BLAPL/9468/2025	STATE OF ODISHA SARTHAK PARIJA VS	ASHOK KUMAR JENA VS	// KUAKHIA /436 /2024 ()	
36	D-BLAPL/9471/2025	STATE OF ODISHA HARIHAR SAMAL VS	BIDESHI KUMAR GHADEI VS	// BHUBAN /546 /2024 ()	
37	D-BLAPL/9472/2025	STATE OF ODISHA AMARENDRA JENA VS	ASHOK KUMAR JENA VS	// KUAKHIA /436 /2024 ()	
38	D-BLAPL/9475/2025	STATE OF ODISHA AMIT KUMAR SAHA VS	SOUMYA RANJAN DAS VS	// SECTOR-15 /23 /2025 ()	
39	D-BLAPL/9477/2025	STATE OF ODISHA ASISH BEHERA @ ASHISH BEHERA VS	SUBHENDU KUMAR NAYAK VS	// FATEGARH /225 /2024 ()	
40	D-BLAPL/9479/2025	STATE OF ODISHA CHUIN @ SANJAY DAS VS	MD. RIAZ VS	// BANSADA /364 /2024 ()	
41	D-BLAPL/9483/2025	STATE OF ODISHA ROSHAN MAJHI @ ROSAN MAJHI VS	DHIRENDRA KUMAR MOHAPATRA VS	// KUTRA /33 /2025 ()	
42	D-BLAPL/9485/2025	STATE OF ODISHA SARIFUL ISLAM VS	SARAT KUMAR JENA VS	// //0 ()	
43	D-BLAPL/9488/2025	STATE OF ODISHA ANIL KUMAR DASH VS	RANJAN KUMAR NAYAK VS	// MALGODOWN /27 /2025 ()	
44	D-CMAPL/12500/2025	STATE OF ODISHA NRUSINGHA PRASAD SUNDARAY VS	ADV. VS	// // ()	
45	D-CMAPL/12582/2025	KAIKEI SUNDARA @ BAIDEHI SABITA MANJARI BEHERA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// // // ()	

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46	D-CMP/12430/2025	SANJAY KUMAR SAHU VS HARIPARIYA PATTNAIK	SUVASHISH PATTANAİK VS	// 0 //	
47	D-CMP/12436/2025	CHRISTODAS PRADHAN VS MANTHANA PRADHAN	SARADA PRASAD DASH VS	// 0 //	
48	D-CMP/12449/2025	USHARANI NAYAK VS LATIKA PATRA @ NAYAK	PRAFULLA CH. ACHARYA VS	// 0 //	
49	D-CMP/12471/2025	MINIKA BISI VS SURE BIDIKA	S.S.RAO, (SR.ADV.) VS	// 0 //	
50	D-CMP/12485/2025	ASHOK KUMAR NAYAK VS MANI CHARAN BEHERA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500029
51	D-CMP/12506/2025	SAROJ KUMAR PRADHAN VS NIRANJAN BHOI	SIDHARTHA MISHRA VS	// 0 //	
52	D-CMP/12516/2025	JAYANT KOCHIM VS SUNAM PATRA BISWASI	DIPTI RANJAN BHOKTA VS	// 0 //	
53	D-CMP/12524/2025	SARAT CHANDRA JENA VS BHARAT CHANDRA JENA	RANJAN KUMAR ROUT VS	// 0 //	AOR20230000872C202500022
54	D-CMP/12559/2025	NAZIYA PARWEEN VS RADHA SANDHA @ GOUD	MANOJ KUMAR NAYAK VS	// 0 //	
55	D-CONTC/12424/2025	YAGYANSIS RAY VS DHARMENDRA MALLIK,OAS	ADV. VS	// 0 //	
56	D-CONTC/12450/2025	ABHAY KUMAR PARIDA @ ABHAY PARIDA VS KAILASH CHANDAR SABAR,CEO, BALASORE	ADV VS BHADRAK CENTRAL CO-OPERATIVE LTD.,BALASORE	// 0 //	AOR20250000161C202500006
57	D-CONTC/12453/2025	KOKILA MAHANDA	ADV.	//	

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		VS	VS	0	
58	D-CONTC/12455/2025	ALOK KAR,DIRECTOR,R AND R,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA		//	
		BAIKUNTHA PATEL	ADV.	//	
		VS	VS	0	
59	D-CONTC/12457/2025	ALOK KAR,DIRECTOR, DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA		//	
		RAMESWAR PATEL	ADV.	//	
		VS	VS	0	
60	D-CONTC/12458/2025	ALOK KAR,DIRECTOR,DEPT. OF WATER RESOURCES,BBSR,KHURDA		//	
		HARADEI JAGAT	ADV.	//	
		VS	VS	0	
61	D-CONTC/12460/2025	ALOK KAR,DIRECTOR,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA		//	
		ANAMA PATEL	ADV.	//	
		VS	VS	0	
62	D-CONTC/12462/2025	ALOK KAR,DIRECTOR,DEPARTMENT WATER RESOURCES,BBSR,KHURDA		//	
		CHANDRA PATEL	ADV.	//	
		VS	VS	0	
63	D-CONTC/12464/2025	ALOK KAR,DIRECTOR,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA		//	
		ALEKHA PATEL	ADV.	//	
		VS	VS	0	
64	D-CONTC/12467/2025	ALOK KAR,DIRECTOR,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA		//	
		DUTIA CHANDRA PATEL	ADV.	//	
		VS	VS	0	
65	D-CONTC/12468/2025	ALOK KAR,DIRECTOR,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA		//	
		TIKCHAN ADBANG	ADV.	//	
		VS	VS	0	
66	D-CONTC/12470/2025	ALOK KAR,DIRECTOR,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA		//	
		BASANTA KUMAR SWAIN	ADV.	//	
		VS	VS	0	
67	D-CONTC/12472/2025	SUDHANSHU SARANGI,IPS		//	
		KORA MADALA	ADV.	//	
		VS	VS	0	
68	D-CONTC/12477/2025	AMRESH KUMAR,MD,ODISHA HYDRO POWER CORPORATION LIMITED,BBSR,KHORDHA		//	
		KANHU CHARAN BEHERA	ADV.	//	
		VS	VS	0	

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		TUSAR JYOTI RANJAN,TAHADILDAR		//	
69	D-CONTC/12478/2025	MD.KASIM ALI	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS		//	
70	D-CONTC/12497/2025	DR.ABHAYA KU.KAR	SAIBRATA RATH	//	
		VS	VS	()	
		PRAVAT KUMAR ROUL,VICE CHANCELLOR,OUAT,BBSR,KHURDHA		//	
71	D-CONTC/12508/2025	GANGADHAR MOHANTY	SOUBHAGYA KUMAR RATH	//	AOR20220004309C202500012
		VS	VS	()	
		SMITA MOHANTY, DY. INSPECTOR GENERAL OF REGISTRATION OFFICE		//	
72	D-CONTC/12520/2025	NILAKANTHA DASH	RAMANIKANTA PATTANAIK	//	
		VS	VS	()	
		PRIYABRATA PANDA,CEO,URBAN COOPERATIVE BANK LTD.,CUTTACK		//	
73	D-CONTC/12534/2025	DR.BIJOY KU.MOHANTY	SAIBRATA RATH	//	
		VS	VS	()	
		PRAVAT KUMAR ROUL,VICE CHANCELLOR,OUAT,BBSR,KHURDHA		//	
74	D-CONTC/12552/2025	DR.BIJAYA KUMAR MISHRA	SAIBRATA RATH	//	
		VS	VS	()	
		PRAVAT KUMAR ROUL,VICE CHANCELLOR,OUAT,BBSR,KHURDHA		//	
75	D-CONTC/12558/2025	PREMANANDA SATPATHY	ANINDYA KUMAR MISHRA	//	
		VS	VS	()	
		SARAT KUMAR DEURY,TAHASILDAR		//	
76	D-CONTC/12563/2025	PRABIR KUMAR PATTANAIK	CHANDAN KUMAR SAHOO	//	
		VS	VS	()	
		ASWATHY S., IAS		//	
77	D-CONTC/12569/2025	SATYANANDA NAIK	ADV.	//	
		VS	VS	()	
		DWIJADAS BASAK,CEO,TPNODL,BALASORE		//	
78	D-CRLA/9380/2025	BISHNU NAIK @ NAYAK	SWAGAT KUMAR SAHU	DIGAPAHANDI /76 /2017	AOR20220004593C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
79	D-CRLA/9396/2025	RANJAN @ PRIYARANJAN PATI	DEVASHIS PANDA	SAHID NAGAR P.S. /296 /2012	AOR20220001247C202500048
		VS	VS	()	
		STATE OF ODISHA		//	

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80	D-CRLA/9407/2025	KEDAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /82 /2020 () //	
81	D-CRLA/9492/2025	SWAGET GHIBELA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /10 /2025 () //	
82	D-CRLA/9493/2025	AMAR KANTA PADHY VS STATE OF ODISHA	BISWAJIT NAYAK VS	GOSANINUAGAM /117 /2016 () //	
83	D-CRLMA/9422/2025	MIRARANI KHANDUAL VS STATE OF ODISHA	RAMESH CHANDRA PRAHARAJ VS	ENERGY P.S.(PURI) /13 /2018 () //	
84	D-CRLMA/9425/2025	GURUDUTTA LALATENDU SAMAL VS INDRAJIT BISWAL	SURYAKANTA DWIBEDI VS	/ /0 () //	
85	D-CRLMC/9360/2025	SUBIT KUMAR NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /199 /2024 () //	
86	D-CRLMC/9365/2025	MAHADEV GOUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /258 /2023 () //	
87	D-CRLMC/9372/2025	KAMAL LOCHAN MANTHAN VS PRAMOD KUMAR SWAIN	SAMVIT MOHANTY VS	/ /0 () //	
88	D-CRLMC/9390/2025	NILA KANTHA PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
89	D-CRLMC/9391/2025	KRUSHNA SAHU@KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TANGI (KHURDA) /74 /2004 () //	
90	D-CRLMC/9404/2025	SRIKRUSHNA PRADHANI VS STATE OF ODISHA	SANJIB MOHANTY VS	/59 /2025 () //	AOR20220001611C202500025
91	D-CRLMC/9405/2025	BISWARANJAN MOHANTY	ADYASIDHI MISHRA	KUMBHARAPARA /37 /2025	

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		STATE OF ODISHA		//	
92	D-CRLMC/9416/2025	MAHADEV BEHERA @ MALAYA SWAIN	SUJATA JENA	CANTONMENT ROAD /92 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/9419/2025	SUJIT GUDIA	SIDHARTHA DAS	BARBIL /255 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/9420/2025	GOURA CHANDRA SATPATHY	ASISH MISHRA	MAHILA P.S.(BBSR) /165 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/9426/2025	SAUMITRA PARIDA	BIBUDHENDRA KUMAR RATH	KISSANNAGAR PS /71 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/9442/2025	BATAKRUSHNA MALLIK	PRAMOD KUMAR ROUT	//0	
		VS	VS	()	
		SONALI MALIKA MAMINA		//	
97	D-CRLMC/9454/2025	GUNU @ PAPUNI MOHARANA	SUKANTA KUMAR NAYAK	PATTAMUNDAI RURAL PS /450 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/9457/2025	TULU JENA @ BABAN @ CHANDAN	PRAKASH CHANDRA DASH	RAJKANIKA /408 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/9460/2025	AJU @ SK. AZHARUDDIN	PRAKASH CHANDRA DASH	NISCHINTAKOILI /83 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/9462/2025	RAMA CHANDRA SAHOO	RANJAN KUMAR ROUT	//	AOR20230000872C202500027
		VS	VS	()	
		KRUSHNA CHANDRA DHAR		//	
101	D-CRLMC/9469/2025	TUSARKANTA BHATTA	SUMIT LAL	BADAMBADI /120 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/9474/2025	PRADYUMNA KUMAR MISHRA	JNYANANANDA PANDA	TANGI /257 /2022	
		VS	VS	()	

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103	D-CRLMC/9489/2025	STATE OF ODISHA TANMAYEE PANDA VS	SURAJ MOHANTY VS	// GRAM GANJAM /141 /2022 ()	
104	D-CRLMP/9389/2025	STATE OF ODISHA RITUBALA BEHERA VS	SUSANTA KUMAR ROUT VS	// //0 ()	
105	D-CRLMP/9412/2025	STATE OF ODISHA JAGADISH PRASAD VERMA VS	SATYAJIT MOHAPATRA VS	// //0 ()	
106	D-CRLMP/9434/2025	STATE OF ODISHA JANAKI ROUT VS	BRUNDABAN ROUT VS	// //0 ()	
107	D-CRLMP/9467/2025	STATE OF ODISHA DEBJYOTI PATNAIK VS IIC TANGI POLICE STATION, KHURDA	ANINDYA KUMAR MISHRA VS	// //0 ()	
108	D-CRLMP/9478/2025	RASMITA NAIK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// //0 ()	
109	D-CRLMP/9480/2025	GOURANGA CHARAN SETHI VS STATE OF ODISHA	ASUTOSH ROUT VS	// //0 ()	
110	D-CRLREV/9482/2025	ARCHANA DAS VS NIRANJAN DAS	RABINDRA NATH PANDA VS	// //0 ()	
111	D-FAO/12420/2025	SWEETY SAHU VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// // ()	
112	D-FAO/12422/2025	NAIDU VENKAT RAO VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// // ()	
113	D-FAO/12448/2025	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., BERHAMPUR VS RITA SAHU	PRADYOSH SINHA VS	// // ()	

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114	D-FAO/12489/2025	D.M., NEW INDIA ASSURANCE CO. LTD.,SUNDARAGRUH VS LILI TETE	SRINIMEDRA KUMAR GHOSE VS	// 0 //	
115	D-ITA/12465/2025	PRINCIPAL COMMISSIONER OF INCOME TAX,EXEMPTED VS M/S. KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY	STUBASH CHANDRA MOHANTY,SR.S.C VS	// 0 //	AOD20220001916C202500012
116	D-MACA/12425/2025	JOGINDRA PRADHAN VS SUDAM CHARAN BEHERA	BIRANCHI NARAYAN RATH VS	// 0 //	
117	D-MACA/12488/2025	M/S. SHRIRAM GENERAL INSURANCE CO.LTD., BBSR VS SANJUKTA PARIDA	ANUPAM DASH VS	// 0 //	
118	D-MACA/12494/2025	BHAGIRATHI GOCHHAYAT VS SATRUGHNA MOHAPATRA	AMIYA KUMAR MOHANTY VS	// 0 //	
119	D-MACA/12504/2025	M/S. SHRIRAM GENERAL INSURANCE CO.LTD., BBSR VS KABITA PARIDA	ANUPAM DASH VS	// 0 //	
120	D-MATA/12415/2025	MANOJ KUMAR BEHERA VS RUPALI BEHERA	NAJATI KESHARI KHUNTIA VS	// 0 //	
121	D-MATA/12544/2025	SWETA @ SITADEVI MAJHI VS UGRASEN NAYAK @ MANTU	PABITRA KUMAR NAYAK VS	// 0 //	
122	D-MATA/12548/2025	SWETA @ SITADEVI MAJHI VS UGRASEN NAYAK @ MANTU	PABITRA KUMAR NAYAK VS	// 0 //	
123	D-MATA/12564/2025	PRATICHEE LENKA VS DEBASIS SAMAL	SANDEEP RATH VS	// 0 //	
124	D-RPFAM/12542/2025	RAJUDDIN KHAN VS SANJEETA QUADRI	ANLAN SHAKTI PAUL VS	// 0 //	
125	D-RSA/12445/2025	NITAI DIGAR	ANJAN KUMAR BISWAL	//	

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		VS	VS	()	
126	D-RSA/12512/2025	GOURAHARI DIGAR GOLAP MANJARI NAIK	NIRANJAN LENKA	//	
		VS	VS	()	
127	D-RSA/12532/2025	GOVINDA CHANDRA BASKE SABITA SAHOO	SATYABADI MANTRY	//	
		VS	VS	()	
128	D-RSA/12538/2025	NARASINGH BISWAL RAJENDRA NARAYAN SAMANT	NIROD KUMAR SAHU	//	
		VS	VS	()	
129	D-RVWPET/12416/2025	KALPANA SAHU JHASAKETAN SAHOO	ADYASIDHI MISHRA	//	
		VS	VS	()	
130	D-RVWPET/12505/2025	STATE OF ODISHA DEBIKA MISHRA	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
131	D-TRP(C)/12404/2025	STATE OF ODISHA MANASMITA SADANGI	DEBASIS MISHRA	//	AOR20230001300C202500028
		VS	VS	()	
132	D-TRP(C)/12456/2025	HIMANSU SEKHAR PRADHAN DEBASMITA BEHERA	SANJIT MISHRA	//	
		VS	VS	()	
133	D-WA/12400/2025	SATISH KUMAR BEHERA STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	//	LOD20240000194C202500154
		VS	VS	()	
134	D-WA/12401/2025	PADMANAV SAHU STATE OF ODISHA	CHANDRAKANTA PRADHAN, A.G.A.	//	LOD20240000200C202500153
		VS	VS	()	
135	D-WA/12402/2025	PRASANTA KUMAR SATAPATHY STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	//	LOD20240000172C202500151
		VS	VS	()	
136	D-WA/12405/2025	PANKAJINI BISWAL REGULATED MARKETING COMMITTEE, HINJILICUTA	ANJALI PRADHAN	//	AOD20240000618C202500028
		VS	VS	()	

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137	D-WA/12407/2025	AMIYA KUMAR PATTNAYAK REGULATED MARKETING COMMITTEE, HINJILICUTA, ANJANIPATHY	ANJANIPATHY	//	AOD20240000618C202500027
		VS	VS	()	
138	D-WA/12435/2025	GOLAKA GOUDA DR.PAWAN KUMAR	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
139	D-WA/12459/2025	NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA MANAGING DIRECTOR, OSIC LTD., CUTTACK	BIJAYA KUMAR DASH	//	
		VS	VS	()	
140	D-WA/12463/2025	PRASHES KUMAR DAS STATE OF ODISHA	UMESH CHANDRA BEHURA, A.G.A.	//	LOD20240000194C202500155
		VS	VS	()	
141	D-WA/12473/2025	HADIBANDHU SAHOO STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	//	LOD20240000200C202500154
		VS	VS	()	
142	D-WA/12481/2025	RADHAKANTA JOSHI JITENDRA KUMAR SAHOO		//	
		VS	VS	()	
143	D-WA/12554/2025	STATE OF ODISHA BIJAY KUMAR SAHU	SOUMYA MISHRA	//	
		VS	VS	()	
144	D-WP(C)/12394/2025	STATE OF ODISHA SURYAKANTI BIHARI	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202500051
		VS	VS	()	
145	D-WP(C)/12395/2025	STATE OF ODISHA AKSHAYA KUMAR MOHANTY	SASWATA PATTNAIK	//	AOD20240001090C202500005
		VS	VS	()	
146	D-WP(C)/12396/2025	UNION OF INDIA NITYANANDA SABAR	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202500050
		VS	VS	()	
147	D-WP(C)/12397/2025 WP(C)/8846/2025	STATE OF ODISHA M/S HARJI ENGINEERING WORKS PRIVATE LIMITED, ANJANIPATHY	HARJI MOHANTY	//	
		VS	VS	()	
		JINDAL STEEL ODISHA LIMITED, ANGUL		//	

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148	D-WP(C)/12398/2025	RUDRADHARA BAG VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// () //	AOR20230000684C202500010
149	D-WP(C)/12399/2025 WP(C)/8895/2025	GAGAN SETHY VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// () //	AOR20220001586C202500027
150	D-WP(C)/12403/2025	SADANANDA DIGAL VS STATE OF ODISHA	LAXMAN PRADHAN VS	// () //	
151	D-WP(C)/12406/2025	BANAMALI NAIK @ RANASIA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// () //	
152	D-WP(C)/12408/2025	DEEPAK MAHAPATRA VS STATE OF ODISHA	BANSIDHAR MAHAPATRA VS	// () //	AOR20230001020C202500004
153	D-WP(C)/12409/2025	SWAGATIKA BISOI VS DEBASHISH NAIK	RAJESH RANJAN SAHOO VS	// () //	AOD20240000612C202500012
154	D-WP(C)/12410/2025	BHABANI PRASAD PADHI VS SECRETARY, REVENUE DEPARTMENT, GOVERNMENT OF INDIA	JAGAMOHAN PATTANAIAK VS	// () //	AOR20220001586C202500028
155	D-WP(C)/12411/2025 WP(C)/8854/2025	KRUSHNA CHANDRA SAMAL VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// () //	
156	D-WP(C)/12412/2025 WP(C)/8855/2025	MOTILAL SAHOO VS STATE OF ODISHA	RAMDAS ACHARYA VS	// () //	
157	D-WP(C)/12413/2025	SUJATA SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// () //	
158	D-WP(C)/12414/2025 WP(C)/8867/2025	DEEPAK KUMAR DASH VS STATE OF ODISHA	RAMDAS ACHARY VS	// () //	
159	D-WP(C)/12417/2025	ODISHA GRAMYA BANK, JENAPADA BRANCH, CUTTACK	HEMANTA KUMAR MOHANTA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/12418/2025	MANJARI BISI	ADYASIDHI MISHRA	//	
		VS	VS	0	
		THE GENERAL MANAGER, CANARA BANK, BBSR		//	
161	D-WP(C)/12419/2025	ODISHA GRAMYA BANK, JENAPADA	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		THE COMMISSIONER CUM SECY, SCHOOL AND MASS EDUCATION DEPT, BBSR		//	
162	D-WP(C)/12421/2025	DR.BIPRABAR NAIK	AJAYA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/12423/2025	SATRUGHAN TANTDI	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/12426/2025	SANTOSH KUMAR EKKA	SIDHARTHA MISHRA	//	
		VS	VS	0	
		COMMANDANT GENERAL , HOME GUARDS, ODISHA		//	
165	D-WP(C)/12427/2025	SUSMITA MISHRA	PRAMOD KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/12428/2025	SANGRAM KESHARI BEHERA	AMITAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/12429/2025	M.LOVA DARA RAJU @ M.L.D.RAJU	SIDHARTHA MISHRA	//	
		VS	VS	0	
		COMMANDANT GENERAL, HOME GUARDS, ODISHA, CUTTACK		//	
168	D-WP(C)/12431/2025	SANDHYARANI LENKA	RAMESH CHANDRA SWAIN	//	
		VS	VS	0	
		COLLECTOR, JAGATSINGHPUR		//	
169	D-WP(C)/12432/2025	HARAMANI BASKEY	GYANENDRA CHANDRA SWAIN	//	
	WP(C)/8897/2025	VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/12433/2025	RAJESH KUMAR BEHERA	NIRANJAN PANDA	//	
		VS	VS	0	

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171	D-WP(C)/12434/2025	UNION OF INDIA KOKILA PATRA VS	SWAYAMJIT ROUT VS	// // 0	
172	D-WP(C)/12437/2025	STATE OF ODISHA SIBANANDA PRADHAN VS	JYOTI RANJAN DEO VS	// // 0	AOR20220001593C202500017
173	D-WP(C)/12438/2025	UNION OF INDIA SUJATA JENA VS	RABI NARAYAN BEHERA VS	// // 0	
174	D-WP(C)/12439/2025	SECY, CUTTACK DEVELOPMENT AUTHORITY, ARUNODAYA VAVAN, CUTTACK ASWINI KUMAR PATI VS	VS	// // 0	
175	D-WP(C)/12440/2025	JUSTICE RADHA KRISHNA PATNAIK SUJAN TANDI VS	JAYADEBA BEHERA VS	// // 0	
176	D-WP(C)/12441/2025 WP(C)/8917/2025	STATE OF ODISHA ABHIRAM PATTNAIK VS	NIHAL RATH VS	// // 0	
177	D-WP(C)/12442/2025	STATE OF ODISHA JAYANTA KUMAR NAIK VS	DAYANIDHI MISHRA VS	// // 0	
178	D-WP(C)/12443/2025	STATE OF ODISHA TRINATH JENA VS	BHABANI PRASAD MOHANTY VS	// // 0	
179	D-WP(C)/12444/2025	THE COMMISSIONER OF CT AND GST NIHARKANTA PRAHARAJ VS	ANJAN KUMAR BISWAL VS	// // 0	
180	D-WP(C)/12446/2025	STATE OF ODISHA M/S.SHREEJI ISPAT LTD., BBSR VS	BIBHUTI BHUSAN PANDA VS	// // 0	
181	D-WP(C)/12447/2025	CT AND GST OFFICER, CUTTACK-II HARIKRUSHNA PANIGRAHI VS	ANJAN KUMAR BISWAL VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/12451/2025	UTPAL KUMAR ACHARYA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500057
183	D-WP(C)/12452/2025 WP(C)/8894/2025	RANJAN KUMAR PRADHAN VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //	
184	D-WP(C)/12454/2025	ASHIK KUMAR SAHOO VS STATE OF ORISSA	ASWINI KUMAR KARMI VS	// 0 //	
185	D-WP(C)/12461/2025	KUNJA BIHARI RATH VS UNION OF INDIA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500024
186	D-WP(C)/12466/2025	SAROJ KUMAR MIRDHA VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //	
187	D-WP(C)/12469/2025	AKHIL KUMAR MAJHI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
188	D-WP(C)/12474/2025	NANDA KISHOR PATEL VS THE STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
189	D-WP(C)/12475/2025	MANAS KUMAR NAYAK VS COLLECTOR, PURI	JEEVANJYOTI MOHANTY VS	// 0 //	
190	D-WP(C)/12476/2025	SRI SRI SATYABADI GOPINATH DEV BIJE FULAALAYA, SANKRIPAL TRIPATHY VS COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	SA, SANKRIPAL TRIPATHY VS	// 0 //	
191	D-WP(C)/12479/2025	M/S. KAMYAB TELEVISION PRIVATE LTD., BBSR VS PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR	DEBENDRA KUMAR DWIBEDI VS	// 0 //	
192	D-WP(C)/12480/2025	DR.MOHAN KUMAR MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
193	D-WP(C)/12482/2025	LAXMIDHAR MOHANTA	SUSANTA SEKHAR PARIDA	//	

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		VS	VS	0	
		TATA POWER NORTHERN ODISHA DISTRIBUTION LTD (TPNODL), BALASORE		//	
194	D-WP(C)/12483/2025	GOUTAM KUMAR JENA	AJAYA KUMAR NAYAK	//	
		VS	VS	0	
		CHAIRMAN STATE POLLUTION CONTROL BOARD , ODISHA		//	
195	D-WP(C)/12484/2025	M/S BIMLA ENTERPRISES, BBSR	KRISHNA CHANDRA SAHU	//	
	WP(C)/8905/2025	VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/12486/2025	LAXMIDHAR MAHANTA	SWAPNIL ROY	//	AOR20220001600C202500031
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/12487/2025	NISS INSTITUTE OF BUSINESS ADMINISTRATION, MKRISHNA CHANDRA SAHU	KRISHNA CHANDRA SAHU	//	
	WP(C)/8904/2025	VS	VS	0	
		CHIEF EXECUTIVE OFFICER (ELECTRICAL), TPCODL, BBSR		//	
198	D-WP(C)/12490/2025	M/S. NABAJUGA EDUCATIONAL AND CHARITABLE TRUST, KHORDA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		UNION OF INDIA		//	
199	D-WP(C)/12491/2025	PRAVAT NALINI MISHRA	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/12492/2025	AKSHAYA PANDA	BUDHIRAM DAS	//	
	WP(C)/8918/2025	VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/12493/2025	SUMAN SHARMA	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
		AUTHORIZED OFFICER , CANARA BANK		//	
202	D-WP(C)/12495/2025	GANESWAR PUHAN	NETRANANDA BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/12496/2025	SHREE GOPINATH DEV JEW BIJE, BHINGARPUR, KHORDA	HOWDIP KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/12498/2025	PRAMOD KUMAR SAHU	LAXMAN PRADHAN	//	
		VS	VS	0	

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		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA, BBSR		//	
205	D-WP(C)/12499/2025	BIJAY KUMAR BEHERA	KALBALYA PANDA	//	
		VS	VS	0	
		TPCODL		//	
206	D-WP(C)/12501/2025	CHANDESWAR BISWAL	BRUNDABAN ROUT	//	
		VS	VS	0	
		FOOD CORPORATION OF INDIA, NEW DELHI		//	
207	D-WP(C)/12502/2025	BOYIDAPU SRINIVASU	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		UNION OF INDIA		//	
208	D-WP(C)/12503/2025	LOCHARIA SAI KRISHNA	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		UNION OF INDIA		//	
209	D-WP(C)/12507/2025	DHABALESWAR PATTANAİK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
210	D-WP(C)/12509/2025	TILOTTAMA BARAL	MALAYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
211	D-WP(C)/12510/2025	MURALI MUDULI	BRUNDABAN ROUT	//	
		VS	VS	0	
		FOOD CORPORATION OF INDIA, NEW DELHI		//	
212	D-WP(C)/12511/2025	BABURI ROUT	BRUNDABAN ROUT	//	
		VS	VS	0	
		FOOD CORPORATION OF INDIA, NEW DELHI		//	
213	D-WP(C)/12513/2025	JAYANTI BALA SAMAL	PRASANTA KUMAR PANDA	//	
		VS	VS	0	
		COLLECTOR, JAJPUR		//	
214	D-WP(C)/12514/2025	OM SAI COLLEGE OF PHARMACY AND HEALTH SCIENCES	INDIRA NARAYAN RAY	//	
		VS	VS	0	
		BERHAMPUR MUNICIPAL CORPORATION		//	
215	D-WP(C)/12515/2025	SHEK ABUTEHARA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		SHANTILATA MISHRA		//	

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216	D-WP(C)/12517/2025	M/S. MISRILALL MINES PVT. LTD., JAJPUR VS UNION BANK OF INDIA	SANDEEP PARIDA VS	// 0 //	
217	D-WP(C)/12518/2025	LOKANATH PATRA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //	AOD20230000467C202500011
218	D-WP(C)/12519/2025	SUDHIR CHARAN SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
219	D-WP(C)/12521/2025	SANGHAMITRA DARJEE VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
220	D-WP(C)/12522/2025	BIJAY KUMAR NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
221	D-WP(C)/12523/2025	SHRAVANA KUMAR GARDIA VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
222	D-WP(C)/12525/2025	BIPRA CHARAN MOHANTY @ BIPRA KUMAR MOHANTY VS STATE OF ODISHA	BIPIN KANTA RATH VS	// 0 //	
223	D-WP(C)/12526/2025	ASHOK NAIK VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
224	D-WP(C)/12527/2025	SUBASH CHANDRA PANIGRAHI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	AOD20240000001C202500093
225	D-WP(C)/12528/2025	BISWA RANJAN DHAL VS TAHASILDAR, BBSR.	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500029
226	D-WP(C)/12529/2025	M/S. OMKARA REALTY, CUTTACK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
227	D-WP(C)/12530/2025	GOURANG CHARAN NAYAK	PRASANNA KUMAR PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/12531/2025	RABINDRA KUMAR NAYAK	KASINATH PATTNAIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
229	D-WP(C)/12533/2025	SRINIBAS PRASAD	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/12535/2025	RADHA BALLABH MISHRA	MANOJ VERMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/12536/2025	CHIRANJIB BISWAL	BISWAJIT NAYAK	//	
		VS	VS	0	
		TP CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR		//	
232	D-WP(C)/12537/2025	SARMILA PATTNAYAK	CHANDAN KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/12539/2025	LINGARAJ NAYAK	KISHORE KUMAR MISHRA	//	AOD20240000867C202500007
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/12540/2025	CHIRANJIB BISWAL	BISWAJIT NAYAK	//	
		VS	VS	0	
		TP CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR		//	
235	D-WP(C)/12541/2025	B.KALABATI PATRA	DEBASIS MOHAPATRA	//	
		VS	VS	0	
		STATE TRANSPORT AUTHORITY ODISHA		//	
236	D-WP(C)/12543/2025	PRAMITA SETHI	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/12545/2025	CHIRANJIB BISWAL	BISWAJIT NAYAK	//	
		VS	VS	0	
		TP CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR		//	
238	D-WP(C)/12546/2025	CHANDRA AGRAWAL	SUBODH KUMAR MOHANTY	//	
		VS	VS	0	

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239	D-WP(C)/12547/2025	COLLECUTOR AND DISTRICT MAGISTRATE, KALAHANDI SUSIL KUMAR PATEL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0 //	
240	D-WP(C)/12549/2025	NISHANT BISWAL VS TP CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR	BISWAJIT NAYAK VS	// 0 //	
241	D-WP(C)/12550/2025	KEDAR KUMAR SAHOO VS AUTHORIZED OFFICER, INDIAN OVERSEAS BANK, REGIONAL OFFICE, SAMD DEPT., KHURDA	ACHYUTANANDA PATTANAIAK VS	// 0 //	
242	D-WP(C)/12551/2025	GANANATH KHARSEL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
243	D-WP(C)/12553/2025	DR.BINODINI DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
244	D-WP(C)/12555/2025	CHIRANJIB BISWAL VS TP CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR	BISWAJIT NAYAK VS	// 0 //	
245	D-WP(C)/12556/2025	BHAGABAN SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
246	D-WP(C)/12557/2025	PRAVAKAR JENA VS OMBUDSMAN II, (TPNODL, TPWODL AND TPSODL), ODISHA ELECTRICITY REGULATORY COMMISSION, KHURDA	HEMANT KU. TRIPATHY VS	// 0 //	
247	D-WP(C)/12560/2025	SUKANTA NAYAK VS TP CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR	BISWAJIT NAYAK VS	// 0 //	
248	D-WP(C)/12561/2025	DR.PAPIYA RAY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
249	D-WP(C)/12562/2025	VISIONTEK CONSULTANCY SERVICES PVT. LTD., BBSR VS ODISHA INDUSTRIAL INFRASTRUCTURE DRVELOPMENT CORPORATION,BBSR	ANOVAN MISHRA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :26/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/12565/2025	SANJUKTA SAHOO VS STATE OF ORISSA	PANCHANAN SAHOO VS	// 0 //	
251	D-WP(C)/12566/2025	MANAS DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
252	D-WP(C)/12567/2025	INDIAN PAINTS AND CHEMICALS PVT. LTD., CUTTACK VS COLLECTOR, CUTTACK	SURAJ MOHANTY VS	// 0 //	
253	D-WP(C)/12568/2025	LAXMI DALABEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
254	D-WP(C)/12570/2025	ANCHAL AGARWAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
255	D-WP(C)/12571/2025	BIPIN BIHARI DAS VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //	
256	D-WP(C)/12572/2025	SNEHALATA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
257	D-WP(C)/12573/2025	DINESH KUMAR RANA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
258	D-WP(C)/12574/2025	M/S. PRASANTA SAHU, KALAHANDI VS STATE OF ODISHA	ABHKASH MISHRA VS	// 0 //	
259	D-WP(C)/12575/2025	HARIHAR PANI VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //	
260	D-WP(C)/12576/2025	AJIT SETHY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //	
261	D-WP(C)/12577/2025	AMBUJA INTERNATIONAL, CUTTACK	SAROJA KANTA SAMAL	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/12578/2025	SAYED FAYAZ ALI	BHABANI SANKAR MISHRA	//	
		VS	VS	()	
		REGIONAL TRANSPORT OFFICER		//	
263	D-WP(C)/12579/2025	AJIT SETHY	DHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/12580/2025	PROF.DR.SEPHALI ACHARYA	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/12581/2025	AJIT SETHY	DHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/12583/2025	M/S SHRIRAM FINANCE CO.LTD	RANJAN KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/9358/2025	MAHAMMAD NASIR	DEEPAK KUMAR PANI	BURLA /123 /2025	AOR20220004106C202500038
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/9361/2025	SUBRATA MOHANTY @ RAJA MOHANTY	SIDDHARTH GOUTAM DAS	DIGAPAHANDI /112 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/9363/2025	SUKANTI PRADHAN	AJIT KUMAR RAUT	BHARATPUR PS /25 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/9364/2025	BICKY YADAV	PRIYA RANJAN SINGH	BARBIL /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/9366/2025	NIKESH JAIN	SATYA RANJAN MULIA	SEA BEACH /55 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/9368/2025	PAYAL @ PAYEL SARKAR	SUBRAT KUMAR KAR	CAPITAL P.S. /93 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/9369/2025	STATE OF ODISHA SAROJ KUMAR BHUTIA VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /234 /2025 ()	
274	D-ABLAPL/9373/2025	STATE OF ODISHA PUSPALATA JENA VS	SIDHARTHA MISHRA VS	// TIRTOL /105 /2025 ()	
275	D-ABLAPL/9374/2025	STATE OF ODISHA SUMEET KUMAR MEKAP VS	SWAGAT KUMAR SAHU VS	// // ()	AOR20220004593C202500020
276	D-ABLAPL/9375/2025	STATE OF ODISHA SHRIDHAR SAHOO VS	DURGA PRASAD BHANJA VS	// NIHALPRASAD /62 /2025 ()	
277	D-ABLAPL/9376/2025	STATE OF ODISHA SAILENDRA NARAYAN MOHANTY VS	BYOMAKESH TRIPATHY VS	// //0 ()	
278	D-ABLAPL/9377/2025	STATE OF ODISHA SITARAM NAYAK VS	BYOMAKESH TRIPATHY VS	// //0 ()	
279	D-ABLAPL/9382/2025	STATE OF ODISHA KALYAN PATRA VS	BISWARANJAN DALAI VS	// BALIKUDA /43 /2025 ()	AOR20220003722C202500036
280	D-ABLAPL/9383/2025	STATE OF ODISHA LIPA @ BICHITRA SWAIN VS	MANOJ KUMAR PANDA VS	// JAGATPUR /141 /2025 ()	
281	D-ABLAPL/9387/2025	STATE OF ODISHA PRADYUMNA SAHU VS	TRILOCHAN NANDA VS	// PATNAGARH /81 /2025 ()	
282	D-ABLAPL/9392/2025	STATE OF ODISHA GOURI SHANKAR BEHERA VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// DEOGARH /598 /2024 ()	
283	D-ABLAPL/9393/2025	STATE OF ODISHA SANJAYA KUMAR BARAD VS	SANJAY KUMAR PATTANAIAK VS	// BARAMBA /63 /2025 ()	
		STATE OF ODISHA		//	

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FILING REPORT AS ON :26/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/9395/2025	BHARAT DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALIAPAL /72 /2025 () //	
285	D-ABLAPL/9399/2025	SK. AISAN @ AHSAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /2 /2025 () //	
286	D-ABLAPL/9400/2025	BULU @ GANGADHAR BINDHANI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202500034
287	D-ABLAPL/9401/2025	GOURANGA DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BALICHANDRAPUR /78 /2025 () //	
288	D-ABLAPL/9402/2025	ABHISHEK PUJAHARI @ AKASH PUJAHARI VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIRMAHARAJPUR /54 /2025 () //	
289	D-ABLAPL/9409/2025	MD. KHATIBUL AMIN @ SK. IRFAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /132 /2025 () //	
290	D-ABLAPL/9410/2025	BAPI @ JITENDRYA KUMAR PANDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /79 /2025 () //	
291	D-ABLAPL/9411/2025	RABINDRA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /320 /2024 () //	
292	D-ABLAPL/9413/2025 ABLAPL/3499/2025	ARUNACHALM VS @ ARUNACHALAM VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	CHANDRASEKHARPUR /101 /2025 () //	
293	D-ABLAPL/9414/2025	B. PANDA PATRA @ PANDA PATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	NIMAKHANDI /67 /2025 () //	AOR20220001558C202500065
294	D-ABLAPL/9415/2025	BIRANCHI NARAYAN MAHABHOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /117 /2025 () //	
295	D-ABLAPL/9421/2025	TAPAN KUMAR NAYAK	SURYAKANTA DWIBEDI	PHIRINGIA /143 /2023	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/9423/2025	MANOJ KUMAR PATTANAİK @ MANOJ PATTANAİKSWADESH KUMAR DAS		ATHGARH /45 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/9427/2025	BADAL KUMAR NATH	SUSANTA SEKHAR MOHAPATRA	BALIPATNA /88 /2025	AOD20240000742C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/9428/2025	PRADEEP SETHI	RAJIV KUMAR MAHANTA	TARBHA /286 /2024	AOR20220001662C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/9430/2025	SHAIK ZAKIR HUSSEN	AJIT KUMAR SAHOO	KHURDA P.S. /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/9431/2025	SUMEET KUMAR PADHEE	SANGRAMJIT PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/9435/2025	DEBAPRIYA PATRA	SUBHRAJIT SAHOO	INFCITY PS /580 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/9436/2025	GYANA RANJAN ROUT	ACHYUTA PRIYADARSAN MISHRA	BALIKUDA /99 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/9438/2025	DHUNA BEHERA @ JHUNA BEHERA	SIDDHARTH SAMAL	PURI SADAR /154 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/9439/2025	BIJAY KUMAR SAHOO	BISWORANJAN SWAIN	BALIAPAL /264 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/9441/2025	VENKAT BALAJI PATRO @ PATRA	BIJAYA KUMAR RAGADA	DHANUPALI /471 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/9444/2025	SAKHI NAIK	JYOTIRMAYA SAHOO	SOHELLA /88 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/9445/2025	STATE OF ODISHA SUBASH PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHURDA P.S. /117 /2025 ()	
308	D-ABLAPL/9446/2025	STATE OF ODISHA LALIT KUMAR SAHOO VS	PRASANTA KUMAR NANDA VS	// INFOCITY PS /74 /2025 ()	AOR20220004309C202500013
309	D-ABLAPL/9447/2025	STATE OF ODISHA KRUSHNA BISOYI VS	JYOTIRMAYA SAHOO VS	// PATTAPUR (DIGAPAHANDI) /206 /2022 ()	
310	D-ABLAPL/9448/2025	STATE OF ODISHA SUSIL KUMAR GHADEI VS	JYOTIRMAYA SAHOO VS	// KHURDA P.S. /117 /2025 ()	
311	D-ABLAPL/9449/2025	STATE OF ODISHA JAGADISH PRADHAN @ JAGU VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /172 /2023 ()	
312	D-ABLAPL/9450/2025	STATE OF ODISHA TRILOCHAN PRUSTY VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /230 /2025 ()	AOR20220003722C202500037
313	D-ABLAPL/9451/2025	STATE OF ODISHA PAPU @ BURHAN AHMED VS	SK. ZAFARULLA VS	// KHANTAPADA /67 /2025 ()	
314	D-ABLAPL/9459/2025	STATE OF ODISHA AMIT KUMAR MISHRA VS	PRADEEP KUMAR KUNDU VS	// SABARANG /69 /2025 ()	
315	D-ABLAPL/9461/2025	STATE OF ODISHA AMIYA RANJAN MISHRA VS	PRADEEP KUMAR KUNDU VS	// SABARANG /69 /2025 ()	
316	D-ABLAPL/9463/2025	STATE OF ODISHA MANAS PALLEI VS	PRASANTA KUMAR BARIK VS	// SABARANG /58 /2025 ()	
317	D-ABLAPL/9465/2025	STATE OF ODISHA CHINMAYA BEHERA @ TULU VS STATE OF ODISHA	AMITAV TRIPATHY VS	// NAYAGARH SADAR /59 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/9466/2025	LAXMIDHAR GARANAYAK @ LAXMIDHAR BARIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /179 /2025 () //	
319	D-ABLAPL/9470/2025	T.SATISH RAO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOPALPUR /87 /2025 () //	
320	D-ABLAPL/9473/2025	SUBHENDU PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /471 /2024 () //	
321	D-ABLAPL/9476/2025	CHINMAYAA CHIRANJEEVE BISWAL VS STATE OF ODISHA	LAMBODOR ACHARI VS	CHHEND /227 /2024 () //	
322	D-ABLAPL/9481/2025	SUBRAJIT MOHAPATRA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	RAGHUNATHPUR /36 /2025 () //	
323	D-ABLAPL/9484/2025	PRABHAKAR MOHANTY @ PRAVAKAR MOHANTY VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DHARMASALA /26 /2025 () //	
324	D-ABLAPL/9486/2025	KRUSHNA PRADHAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BANAPUR P.S. /258 /2017 () //	
325	D-ABLAPL/9487/2025	MANU @ NARAHARI SETHY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KUJANGA /100 /2025 () //	
326	D-ABLAPL/9490/2025	SUSHOBHAN DASH VS STATE OF ODISHA	SARAT KUMAR JENA VS	BINIKA /33 /2025 () //	
327	D-ABLAPL/9491/2025	CHINMYA CHIRANJEEVE BISWAL VS STATE OF ODISHA	LAMBODOR ACHARI VS	CHHEND /162 /2024 () //	

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MISC CASES FILED on :26/03/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/8709/2025 CONTR/ /	JAGADISH KUMAR MUNI MP	ADV.	3/2025
2	D-ITA/12465/2025 ITA/ /	PRINCIPAL COMMISSIONER OF INCOME TAX MP	SUBASH CHANDRAN DEHANNI, SR.S.C	9/2025
3	D-RFA/252/2006 RFA/252/2006	KRUSHAKBANDHU AGENCY MP	M/S.S.D.DAS, M/S. A.R.DAS,B.MOHAPATRA,L.D.ACHARI,K.S.SAHU	44/2025
4	D-RFA/252/2006 RFA/252/2006	KRUSHAKBANDHU AGENCY MP	M/S.S.D.DAS, M/S. A.R.DAS,B.MOHAPATRA,L.D.ACHARI,K.S.SAHU	45/2025
5	D-LAA/9103/2025 LAA/ /	SARAT RAUT MP	AJIT KUMAR RATH	79/2025
6	D-TRP(C)/12404/2025 TRP(C)/ /	MANASMITA SADANGI MP	DEBASIS MISHRA	90/2025
7	D-TRP(C)/12456/2025 TRP(C)/ /	DEBASMITA BEHERA MP	SANJIT MISHRA	91/2025
8	D-CONTC/2166/2023 CONTC/2166/2023	MANOJ KUMAR MOHANTA MP	M/S.GYANARANJAN SETHI	135/2025
9	D-CONTC/11514/2025 CONTC/ /	BHAGIRATHI PRUSTY MP	SURYASNATA MOHAPATRA	136/2025
10	D-RVWPET/12416/2025 RVWPET/ /	JHASAKETAN SAHOO MP	ADYASIDHI MISHRA	145/2025
11	D-RVWPET/12416/2025 RVWPET/ /	JHASAKETAN SAHOO MP	ADYASIDHI MISHRA	146/2025
12	D-RVWPET/12505/2025 RVWPET/ /	DEBIKA MISHRA MP	UPENDRA KUMAR SAMAL	147/2025
13	D-CMAPL/12582/2025 CMAPL/ /	SABITA MANJARI BEHERA MP	LALIT KUMAR MAHARANA	179/2025
14	D-MATA/9862/2025 MATA/ /	JANAKI BALLAV PANDA MP	GYANA RANJAN MAHAPATRA	190/2025
15	D-FAO/12448/2025 FAO/ /	D.M., M/S. NEW INDIA ASSURANCE CO.LTD. MP	MABERESH MISHRA	224/2025
16	D-FAO/502/2019 FAO/502/2019	PRAKASH KU.MISHRA MP	M/S.K.K.SWAIN	225/2025
17	D-FAO/12489/2025 FAO/ /	D.M., NEW INDIA ASSURANCE CO. LTD. MP	SUNDEEP KUMAR GHOSE	226/2025
18	D-FAO/771/2014 FAO/771/2014	BIDYADHAR SAHU@SAHOO MP	SAKTI PRASAD DAS	227/2025
19	D-CRLREV/598/2022 CRLREV/598/2022	BABULU SUNA MP	RAMESH CHANDRA MAHARANA	254/2025
20	D-CRLREV/9482/2025 CRLREV/ /	ARCHANA DAS MP	RABINDRA NATH PANDA	255/2025
21	D-CRLREV/9482/2025 CRLREV/ /	ARCHANA DAS MP	RABINDRA NATH PANDA	256/2025
22	D-BLAPL/1700/2025 BLAPL/764/2025	RAHUL DURGA MP	AJAYA KUMAR NANDA	405/2025
23	D-BLAPL/7886/2025 BLAPL/ /	SAMIR KALIA MP	RAKESH KUMAR DAS	406/2025
24	D-RSA/186/2017 RSA/186/2017	SISINTHI RAMA NARAYAN PATRA MP	M/S.AJODHYA RANJAN DASH	447/2025
25	D-RSA/186/2017 RSA/186/2017	SISINTHI RAMA NARAYAN PATRA MP	M/S.AJODHYA RANJAN DASH	448/2025
26	D-RSA/186/2017	SISINTHI RAMA NARAYAN PATRA	M/S.AJODHYA RANJAN DASH	

58	D-CRLMC/6841/2025 CRLMC/1252/2025	DEBADUTTA MOHAPATRA MP	SASWAT KUMAR ACHARYA	899/2025
59	D-CRLMC/9419/2025 CRLMC/ /	SUJIT GUDIA MP	SIDHARTHA DAS	900/2025
60	D-CRLMC/9420/2025 CRLMC/ /	GOURA CHANDRA SATPATHY MP	ASISH MISHRA	901/2025
61	D-CRLMC/9442/2025 CRLMC/ /	BATAKRUSHNA MALLIK MP	PRAMOD KUMAR ROUT	902/2025
62	D-CRLMC/9454/2025 CRLMC/ /	GUNU @ PAPUNI MOHARANA MP	SUKANTA KUMAR NAYAK	903/2025
63	D-CRLMC/9462/2025 CRLMC/ /	RAMA CHANDRA SAHOO MP	RANJAN KUMAR ROUT	904/2025
64	D-CRLMC/9474/2025 CRLMC/ /	PRADYUMNA KUMAR MISHRA MP	JNYANANANDA PANDA	905/2025
65	D-CRLMC/8810/2025 CRLMC/ /	PRADEEP KUMAR PATRA MP	MANOJ KUMAR PATI	906/2025
66	D-CRLMC/9489/2025 CRLMC/ /	TANMAYEE PANDA MP	SURAJ MOHANTY	907/2025
67	D-CRLA/9380/2025 CRLA/ /	BISHNU NAIK @ NAYAK MP	SWAGAT KUMAR SAHU	926/2025
68	D-CRLA/381/2023 CRLA/381/2023	RAJU KHAN @ SONU KHAN @ MUSLIM KUMAR MP	SMRUTI RANJAN MOHAPATRA	927/2025
69	D-CRLA/9396/2025 CRLA/ /	RANJAN @ PRIYARANJAN PATI MP	DEVASHIS PANDA	928/2025
70	D-CRLA/9396/2025 CRLA/ /	RANJAN @ PRIYARANJAN PATI MP	DEVASHIS PANDA	929/2025
71	D-CRLA/9407/2025 CRLA/ /	KEDAR DAS MP	JYOTIRMAYA SAHOO	930/2025
72	D-CRLA/9407/2025 CRLA/ /	KEDAR DAS MP	JYOTIRMAYA SAHOO	931/2025
73	D-CRLA/7613/2025 CRLA/ /	LITU @ DURYODHAN NAYAK @ RUDRANANDA PRAKASH SIKRAN MP	OM PRAKASH SIKRAN	932/2025
74	D-WA/12400/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	1720/2025
75	D-WA/12400/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	1721/2025
76	D-WA/12400/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	1722/2025
77	D-WA/12435/2025 WA/ /	DR.PAWAN KUMAR MP	BIRAJA PRASANNA DAS	1723/2025
78	D-WA/12435/2025 WA/ /	DR.PAWAN KUMAR MP	BIRAJA PRASANNA DAS	1724/2025
79	D-WA/12405/2025 WA/ /	REGULATED MARKETING COMMITTEE, HANULICRIP, GANNAM MP	HANULICRIP, GANNAM	1725/2025
80	D-WA/8892/2025 WA/651/2025	RIKHIRAM CHANDRAKAR MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	1726/2025
81	D-WA/12407/2025 WA/ /	REGULATED MARKETING COMMITTEE, HANULICRIP, GANNAM MP	HANULICRIP, GANNAM	1727/2025
82	D-WA/12459/2025 WA/ /	MANAGING DIRECTOR, OSIC LTD., CUTTACK MP	ADITYA KUMAR DASH	1728/2025
83	D-WA/12459/2025 WA/ /	MANAGING DIRECTOR, OSIC LTD., CUTTACK MP	ADITYA KUMAR DASH	1729/2025
84	D-WA/12401/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	1730/2025
85	D-WA/12401/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	1731/2025
86	D-WA/12473/2025 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK,A.S.C	1732/2025
87	D-WA/12473/2025 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK,A.S.C	1733/2025
88	D-WA/12402/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	1734/2025
89	D-WA/12402/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	

	WA/ /	MP		1735/2025
90	D-WA/12402/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	
	WA/ /	MP		1736/2025
91	D-WA/12481/2025	JITENDRA KUMAR SAHOO		
	WA/ /	MP		1737/2025
92	D-WA/12481/2025	JITENDRA KUMAR SAHOO		
	WA/ /	MP		1738/2025
93	D-WA/12463/2025	STATE OF ODISHA	UMESH CHANDRA BEHURA, A.G.A.	
	WA/ /	MP		1739/2025
94	D-WA/12463/2025	STATE OF ODISHA	UMESH CHANDRA BEHURA, A.G.A.	
	WA/ /	MP		1740/2025
95	D-WA/12463/2025	STATE OF ODISHA	UMESH CHANDRA BEHURA, A.G.A.	
	WA/ /	MP		1741/2025
96	D-WP(C)/8950/2025	JUGANTI NAYAK		
	WP(C)/6773/2025	MP		5108/2025
97	D-WP(C)/12397/2025	M/S HARJI ENGINEERING WORKS PRIVATE LIMITED NEW DELHI		
	WP(C)/8846/2025	MP		5109/2025
98	D-WP(C)/52255/2024	SNEHALATA DAS		
	WP(C)/31880/2024	MP		5110/2025
99	D-WP(C)/12394/2025	SURYAKANTI BIHARI	SATYA NARAYAN MISHRA 4	
	WP(C)/ /	MP		5111/2025
100	D-WP(C)/12412/2025	MOTILAL SAHOO	RAMDAS ACHARYA	
	WP(C)/8855/2025	MP		5112/2025
101	D-WP(C)/12395/2025	AKSHAYA KUMAR MOHANTY	SASWATA PATTNAIK	
	WP(C)/ /	MP		5113/2025
102	D-WP(C)/12413/2025	SUJATA SAHOO	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		5114/2025
103	D-WP(C)/12414/2025	DEEPAK KUMAR DASH	RAMDAS ACHARY	
	WP(C)/8867/2025	MP		5115/2025
104	D-WP(C)/12414/2025	DEEPAK KUMAR DASH	RAMDAS ACHARY	
	WP(C)/8867/2025	MP		5116/2025
105	D-WP(C)/28902/2024	MANOJ KUMAR PRADHAN	AVIJIT PATNAIK	
	WP(C)/17510/2024	MP		5117/2025
106	D-WP(C)/18630/2024	MANORANJAN BEHERA	AVIJIT PATNAIK	
	WP(C)/10493/2024	MP		5118/2025
107	D-WP(C)/12396/2025	NITYANANDA SABAR	SATYA NARAYAN MISHRA 4	
	WP(C)/ /	MP		5119/2025
108	D-WP(C)/23437/2021	KRUSHNA JIBAN DASH	MANOJ KUMAR MOHANTY	
	WP(C)/23437/2021	MP		5120/2025
109	D-WP(C)/12418/2025	MANJARI BISI	ADYASIDHI MISHRA	
	WP(C)/ /	MP		5121/2025
110	D-WP(C)/10509/2025	RAJ KUMAR DADHICHI	ABINASH BARIK	
	WP(C)/7480/2025	MP		5122/2025
111	D-WP(C)/617/2025	HIRENDRA PRATAP SINGH DEO		
	WP(C)/826/2025	MP		5123/2025
112	D-WP(C)/12423/2025	SATRUGHAN TANTDI	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		5124/2025
113	D-WP(C)/12426/2025	SANTOSH KUMAR EKKA	SIDHARTHA MISHRA	
	WP(C)/ /	MP		5125/2025
114	D-WP(C)/12429/2025	M.LOVA DARA RAJU @ M.L.D.RAJU	SIDHARTHA MISHRA	
	WP(C)/ /	MP		5126/2025
115	D-WP(C)/12428/2025	SANGRAM KESHARI BEHERA	AMITAV DAS	
	WP(C)/ /	MP		5127/2025
116	D-WP(C)/12431/2025	SANDHYARANI LENKA	RAMESH CHANDRA SWAIN	
	WP(C)/ /	MP		5128/2025
117	D-WP(C)/12438/2025	SUJATA JENA	RABI NARAYAN BEHERA	
	WP(C)/ /	MP		5129/2025
118	D-WP(C)/12437/2025	SIBANANDA PRADHAN	JYOTI RANJAN DEO	
	WP(C)/ /	MP		5130/2025
119	D-WP(C)/23554/2024	BINITA TRIPATHY	SUBRATA MISHRA	
	WP(C)/14727/2024	MP		5131/2025
120	D-WP(C)/23543/2024	BINITA TRIPATHY	SUBRATA MISHRA	
	WP(C)/14739/2024	MP		5132/2025

121	D-WP(C)/23549/2024 WP(C)/15507/2024	BINITA TRIPATHY MP	SUBRATA MISHRA	5133/2025
122	D-WP(C)/12441/2025 WP(C)/8917/2025	ABHIRAM PATTNAIK MP	NIHAL RATH	5134/2025
123	D-WP(C)/12442/2025 WP(C)/ /	JAYANTA KUMAR NAIK MP	DAYANIDHI MISHRA	5135/2025
124	D-WP(C)/12443/2025 WP(C)/ /	TRINATH JENA MP	BHABANI PRASAD MOHANTY	5136/2025
125	D-WP(C)/12446/2025 WP(C)/ /	M/S.SHREEJI ISPAT LTD., BBSR MP	BIBHUTI BHUSAN PANDA	5137/2025
126	D-WP(C)/12446/2025 WP(C)/ /	M/S.SHREEJI ISPAT LTD., BBSR MP	BIBHUTI BHUSAN PANDA	5138/2025
127	D-WP(C)/12452/2025 WP(C)/8894/2025	RANJAN KUMAR PRADHAN MP	LAXMIKANTA MOHANTY	5139/2025
128	D-WP(C)/2903/2022 WP(C)/2903/2022	AKSHAYA KUMAR NAIK MP	BHARAT KUMAR MISHRA, R.ACHARYA, B.BARIK	5140/2025
129	D-WP(C)/12451/2025 WP(C)/ /	UTPAL KUMAR ACHARYA MP	MANAS PATI	5141/2025
130	D-WP(C)/12454/2025 WP(C)/ /	ASHIK KUMAR SAHOO MP	ASWINI KUMAR KARMI	5142/2025
131	D-WP(C)/12451/2025 WP(C)/ /	UTPAL KUMAR ACHARYA MP	MANAS PATI	5143/2025
132	D-WP(C)/42947/2024 WP(C)/25894/2024	PRASHANT KUMAR SAHOO MP	SIBA SANKAR SAMANTARAY	5144/2025
133	D-WP(C)/12469/2025 WP(C)/ /	AKHIL KUMAR MAJHI MP	SRIKANTA KUMAR NATH	5145/2025
134	D-WP(C)/5266/2016 WP(C)/5266/2016	M/S.TIME POTTERY WORK MP	M/S.KALI PRASARN MISHRA	5146/2025
135	D-WP(C)/12479/2025 WP(C)/ /	M/S. KAMYAB TELEVISION PRIVATE LTD MP	DEBENDRA KUMAR DWIBEDI	5147/2025
136	D-WP(C)/8932/2020 WP(C)/8932/2020	MIRARANI KHANDUAL MP	RAMESH CHANDRA PRAHARAJ	5148/2025
137	D-WP(C)/12487/2025 WP(C)/8904/2025	NISS INSTITUTE OF BUSINESS ADMINISTRATION MP	KRISHNA MOHANDAR, SHRI	5149/2025
138	D-WP(C)/12490/2025 WP(C)/ /	M/S. NABAJUGA EDUCATIONAL AND CHARITABLE TRUST., KHORDA MP	ABHIRAM PATNAIK	5150/2025
139	D-WP(C)/12493/2025 WP(C)/ /	SUMAN SHARMA MP	SUBHASIS MOHAPATRA	5151/2025
140	D-WP(C)/12496/2025 WP(C)/ /	SHREE GOPINATH DEV JEW BIJE, BHINGARU, KHORDA MP	SWAPNA KUMAR PATNAIK	5152/2025
141	D-WP(C)/12498/2025 WP(C)/ /	PRAMOD KUMAR SAHU MP	LAXMAN PRADHAN	5153/2025
142	D-WP(C)/12499/2025 WP(C)/ /	BIJAY KUMAR BEHERA MP	KALBALYA PANDA	5154/2025
143	D-WP(C)/7421/2025 WP(C)/5553/2025	BIJAY LAXMI BARAL MP	PRASANTA KUMAR SATAPATHY	5155/2025
144	D-WP(C)/7212/2023 WP(C)/7212/2023	PRADIPTA KUMAR SAHOO MP		5156/2025
145	D-WP(C)/12503/2025 WP(C)/ /	LOCHARIA SAI KRISHNA MP	SWAPNA KUMAR OJHA	5157/2025
146	D-WP(C)/12502/2025 WP(C)/ /	BOYIDAPU SRINIVASU MP	SWAPNA KUMAR OJHA	5158/2025
147	D-WP(C)/786/2014 WP(C)/786/2014	PADMALOCHAN DEO MP	M/S SWAPNIL ROY	5159/2025
148	D-WP(C)/6939/2025 WP(C)/5630/2025	REBATI MAJHI MP		5160/2025
149	D-WP(C)/20038/2024 WP(C)/11276/2024	SOUDAMINI DASH MP	K.K.SWAIN	5161/2025
150	D-WP(C)/12509/2025 WP(C)/ /	TILOTTAMA BARAL MP	MALAYA KUMAR MOHANTY	5162/2025
151	D-WP(C)/8623/2025 WP(C)/6752/2025	M/S. T.R.CHEMICALS PVT. LTD., RAJGANGPUR, SUNDARGARH MP		5163/2025
152	D-WP(C)/12515/2025	SHEK ABUTEHARA	JAGAJIBAN PRADHAN	

	WP(C)/ /	MP		5164/2025
153	D-WP(C)/12515/2025	SHEK ABUTEHARA	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		5165/2025
154	D-WP(C)/12521/2025	SANGHAMITRA DARJEE	BIPIN KUMAR NAYAK	
	WP(C)/ /	MP		5166/2025
155	D-WP(C)/50384/2024	JAYANTI JENA		
	WP(C)/30620/2024	MP		5167/2025
156	D-WP(C)/27027/2024	RAKESH LUGUN		
	WP(C)/15372/2024	MP		5168/2025
157	D-WP(C)/12529/2025	M/S. OMKARA REALTY, CUTTACK	BIBHU PRASAD DAS	
	WP(C)/ /	MP		5169/2025
158	D-WP(C)/12533/2025	SRINIBAS PRASAD	MANOJ OJHA	
	WP(C)/ /	MP		5170/2025
159	D-WP(C)/27130/2024	SANGRAM KESHARI BEHERA		
	WP(C)/15367/2024	MP		5171/2025
160	D-WP(C)/12536/2025	CHIRANJIB BISWAL	BISWAJIT NAYAK	
	WP(C)/ /	MP		5172/2025
161	D-WP(C)/12541/2025	B.KALABATI PATRA	DEBASIS MOHAPATRA	
	WP(C)/ /	MP		5173/2025
162	D-WP(C)/12540/2025	CHIRANJIB BISWAL	BISWAJIT NAYAK	
	WP(C)/ /	MP		5174/2025
163	D-WP(C)/12546/2025	CHANDRA AGRAWAL	SUBODH KUMAR MOHANTY	
	WP(C)/ /	MP		5175/2025
164	D-WP(C)/20871/2017	SUJIT KUMAR MOHANTY	M/S.S.DAS	
	WP(C)/20871/2017	MP		5176/2025
165	D-WP(C)/12539/2025	LINGARAJ NAYAK	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		5177/2025
166	D-WP(C)/12545/2025	CHIRANJIB BISWAL	BISWAJIT NAYAK	
	WP(C)/ /	MP		5178/2025
167	D-WP(C)/12549/2025	NISHANT BISWAL	BISWAJIT NAYAK	
	WP(C)/ /	MP		5179/2025
168	D-WP(C)/12550/2025	KEDAR KUMAR SAHOO	ACHYUTANANDA PATTANAIAK	
	WP(C)/ /	MP		5180/2025
169	D-WP(C)/12555/2025	CHIRANJIB BISWAL	BISWAJIT NAYAK	
	WP(C)/ /	MP		5181/2025
170	D-WP(C)/12560/2025	SUKANTA NAYAK	BISWAJIT NAYAK	
	WP(C)/ /	MP		5182/2025
171	D-WP(C)/12562/2025	VISIONTEK CONSULTANCY SERVICES PVT.LTD.	SHONABESHA	
	WP(C)/ /	MP		5184/2025
172	D-WP(C)/12566/2025	MANAS DAS	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		5185/2025
173	D-WP(C)/12567/2025	INDIAN PAINTS AND CHEMICALS PVT. LTD.	SURAJ MOHANTY	
	WP(C)/ /	MP		5186/2025
174	D-WP(C)/41514/2024	KHATU DALAI		
	WP(C)/24290/2024	MP		5187/2025
175	D-WP(C)/12568/2025	LAXMI DALABEHERA	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		5188/2025
176	D-WP(C)/41516/2024	SIBARAM DASH		
	WP(C)/24371/2024	MP		5189/2025
177	D-WP(C)/12570/2025	ANCHAL AGARWAL	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		5190/2025
178	D-WP(C)/41515/2024	KALI CHARAN BADATYA		
	WP(C)/24295/2024	MP		5191/2025
179	D-WP(C)/41615/2024	TRILOCHAN BARIK		
	WP(C)/24387/2024	MP		5192/2025
180	D-WP(C)/12572/2025	SNEHALATA BEHERA	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		5193/2025
181	D-WP(C)/12577/2025	AMBUJA INTERNATIONAL, CUTTACK	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		5194/2025